GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:493
ANSWERED ON:25.02.2010
COURTS TO DEAL WITH CRIMES AGAINST WOMEN
Aaron Rashid Shri J.M.;Ahir Shri Hansraj Gangaram;Balram Shri P.;Panda Shri Baijayant;Ponnam Shri Prabhakar;Pradhan Shri Nityananda;Reddy Shri K. Jayasurya Prakash

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to set up more courts to dispose off sex abuse and rape cases of minors expeditiously in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to enact a Stringent law to deal with crime against children; and
- (d) the steps taken by the Government in this regard?

Answer

MINISTER OF LAW & JUSTICE (DR. M. VEERAPPA MOILY)

(a) to (d): The information is being collected and will be laid on the Table of the House.